

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 113

CP(IB) No. 90/Chd/Chd/2023

**IN THE MATTER OF:**

Durga Board and Paper Industries Ltd.

...Petitioner

**Under Section:** 10, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 21.08.2024 **HOB**.

15.07.2024

Pooja

Sd/-  
Court Officer